

**GOVERNMENT OF INDIA
YOUTH AFFAIRS AND SPORTS
LOK SABHA**

STARRED QUESTION NO:342
ANSWERED ON:04.09.2012
EXPENDITURE UNDER PYKKA SCHEME
Patel Shri Kishanbhai Vestabhai

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the status of implementation of the Panchayat Yuva Krida Aur Khel Abhiyan (PYKKA) Scheme in the country;
- (b) whether the Government proposes to reimburse the expenditure incurred by the States on conducting sports competitions under PYKKA Scheme;
- (c) if so, the details thereof;
- (d) the number of States which requested for reimbursement of such expenditure during each of the last two years and the current year, State-wise; and
- (e) the details of the funds released/ reimbursed by the Government to various States during the said period, State-wise?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR YOUTH AFFAIRS & SPORTS (SHRI AJAY MAKEN)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF LOK SABHA STARRED QUESTION NO. 342 TO BE ANSWERED ON 04.09.2012 REGARDING EXPENDITURE UNDER PYKKA SCHEME ASKED BY SHRI KISHNBHAI V. PATEL.

(a) Under the Panchayat Yuva Krida Aur Khel Abhiyan (PYKKA) scheme which was introduced in 2008-09, 53,357 Village Panchayats and 1,642 Block Panchayats have been approved and Rs. 813.34 crore has been released till 31.07.2012 for the Development of Playfields and for holding Annual Sports Competitions.

(b) Yes, Madam.

(c) Government of India provide 100% grants to the States/UTs and other designated agencies to conduct the following competitions/games:-

Rural Competitions.

North East Games; and

Women Competitions.

The details of the funding pattern for holding the competitions at Block, District, State and National Level may be seen at Annexure-I.

(d) The following States have requested for reimbursement of expenditure incurred for holding the competitions during last two years and current year upto 31.07.2012:-

S.No Name of the State 2010-11 (Rs.) 2011-12 (Rs.) 2012-13 (Rs.)

1. Karnataka - 26,80,597/- -

2. Orissa - 25,75,054/- -

3. Rajasthan - 1,72,18,449/- -

4. Mizoram - - 47,90,000/-

5. Tamil Nadu - 3,45,70,620/-

(e) The fund released/reimbursement by the Government of India to various States/UTs during last two years and current year upto 31.07.2012 are at Annexure-II(a) to (c).